

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).2255/2005

BASANT KUMAR

Petitioner(s)

VERSUS

MAHENDRA KUMAR & ORS.

Respondent(s)

Date: 31/08/2006 This Petition was called on for hearing today.

For Petitioner(s) Mr. B.D. Sharma,Adv.

For Respondent(s) Ms. Madhurima Tatia, Adv.

Mr. Aruneshwar Gupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time has been granted to file counter, as prayed for. Office to state the

details of the substitution application in accordance with the circular.

List again on 9.10.2006.

ndra Kumar)

Registrar